

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1524

ANSWERED ON:02.12.2005

HANDLOOM INSURANCE SCHEME

Patle Shri Shishupal Natthu; Shahid Shri Mohammed; Shiwankar Shri Maha Deo Rao

**Will the Minister of TEXTILES be pleased to state:**

to reply given to Unstarred Question No.6275 on May 6, 2005 and state:

- (a) the present status of Handloom Insurance Scheme for handloom weavers;
- (b) the role of State Governments in implementing the scheme;
- (c) the number of weavers likely to be benefited by the Scheme;
- (d) whether this scheme would cover individual small weavers who do not come under the any organisational set-up like cooperative societies; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA)

- (a) The Health Insurance Scheme for handloom weavers has been introduced during the current financial year 2005-06 for implementation through the ICICI Lombard General Insurance Company Ltd.
- (b) The Director of Handlooms/Director of Industries/in-charge of Handlooms of the State Governments will be responsible for implementation of the scheme in their respective States.
- (c) Three lakh handloom weavers all over the country are proposed to be covered under the scheme during the year 2005-06.
- (d) & (e) Yes, Sir. The weavers outside co-operative can also be covered under the scheme on a certificate from the State Directorate of Handlooms that they are fulfilling the eligibility conditions.